

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :15/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/38120/2025 BLAPL/13268/2025	PRITI RANJAN DASH @ PAPUNA @ BHABANI VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	KUMBHARAPARA /363 /2025 1ST A.D.J., PURI(Puri) ST/0000015/2025
2	D-BLAPL/36831/2025 BLAPL/13269/2025	PANDAB CHARAN NAIK VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BAUNISUNI /162 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000120/2025
3	D-BLAPL/38198/2025 BLAPL/13270/2025	SANIA @ SANATAN BEHERA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	PURI SADAR /515 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri) GR/0000666/2025
4	D-BLAPL/37623/2025 BLAPL/13271/2025	BIJAY KUMAR MOHANTA VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MOHANTA VS	BALASORE VIGILANCE /17 /2025 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000005/2025
5	D-BLAPL/38450/2025 BLAPL/13272/2025	PRADEEP SABAR VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	GUNUPUR /230 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000059/2025
6	D-BLAPL/38575/2025 BLAPL/13273/2025	LOKESWAR TANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000084/2025
7	D-BLAPL/38218/2025 BLAPL/13274/2025	B. SUBRATA REDDY @ B. SUBRAT REDDY @ SIPUN VS STATE OF ODISHA	AMIT KUMAR PATRA VS	HINJILI /836 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000031/2025
8	D-BLAPL/38582/2025 BLAPL/13275/2025	PERRA @ BIREN BHAINSAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /107 /2025 A.D.J.,SUNDARGARH(Sundargarh) ST/0000222/2025
9	D-BLAPL/38585/2025 BLAPL/13276/2025	SILU NAYAK VS STATE OF ODISHA	MANORANJAN DAS VS	BOLAGARH P.S. /263 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000915/2025
10	D-BLAPL/38587/2025 BLAPL/13277/2025	IMRAN HUSSAIN @ MD. IMRAN @ MANU VS STATE OF ODISHA	ABHISHEK PRADHAN VS	RAJGANGPUR /296 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000589/2025
11	D-BLAPL/38327/2025 BLAPL/13278/2025	TULARAM SAHU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DHARUADIHI /222 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh) GR/0000532/2025

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12	D-BLAPL/38588/2025 BLAPL/13279/2025	J JADAGADAGULA ANANDA RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
13	D-BLAPL/38593/2025 BLAPL/13280/2025	KARNA MACHHA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MUDULIPODA /68 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000083/2025
14	D-BLAPL/38597/2025 BLAPL/13281/2025	BIJAY KUMAR MOHARANA @ MAHARANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NARASINGHPUR /122 /2025 J.M.F.C.,NARASINGHPUR(Cuttack) CT/0000287/2025
15	D-BLAPL/38412/2025 BLAPL/13282/2025	PAPUN RAUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000031/2025
16	D-BLAPL/38598/2025 BLAPL/13283/2025	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /464 /2023 A.D.J.,ASKA(Ganjam) ST/0000116/2024
17	D-BLAPL/38599/2025 BLAPL/13284/2025	JAYKRUSHNA GHADAI @ RAJA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /417 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000022/2025
18	D-BLAPL/38600/2025 BLAPL/13285/2025	TIGER TANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000087/2025
19	D-BLAPL/38444/2025 BLAPL/13286/2025	ANUS @ ANAS MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000029/2025
20	D-BLAPL/38447/2025 BLAPL/13287/2025	MANITA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000030/2025
21	D-BLAPL/38449/2025 BLAPL/13288/2025	BABULU PRADHAN VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000032/2025
22	D-BLAPL/37329/2025 BLAPL/13289/2025	SABYASACHI DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /385 /2025 J.M.F.C.,JALESWAR(Baleshwar) CT/0000441/2025
23	D-BLAPL/37864/2025	BIJAY KUMAR JENA	PRAVASH CHANDRA JENA	BHOGRAI /269 /2025

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	BLAPL/13290/2025	VS STATE OF ODISHA	VS	J.M.F.C.,JALESWAR(Baleshwar) CT/0000462/2025
24	D-BLAPL/38451/2025 BLAPL/13291/2025	SADRUN @ SAHARUN NISHA VS STATE OF ODISHA	RAKESH BEHERA VS	BISRA /239 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundar) ST/0000269/2025
25	D-BLAPL/38452/2025 BLAPL/13292/2025	GOURAV PRASAD VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /856 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0002981/2025
26	D-BLAPL/38466/2025 BLAPL/13293/2025	CHINTU @ RAJKISHORE NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /462 /2025 S.D.J.M.,PURI(Puri) GR/0001145/2025
27	D-BLAPL/38553/2025 BLAPL/13294/2025	SANTOSH BEHERA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /928 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002699/2025
28	D-BLAPL/38558/2025 BLAPL/13295/2025	JOGENDRA TANDI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000085/2025
29	D-BLAPL/38566/2025 BLAPL/13296/2025	SANTOSH DALAI @ SANTOSH KUMAR DALAI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	DHARAKOT PS /127 /2013 A.D.J.,ASKA(Ganjam) ST/0000091/2014
30	D-BLAPL/38589/2025 BLAPL/13297/2025	SUBASH BASANTARA @ SUBASH BEHERA @ TRINATH BASANTARA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /110 /2025 A.D.J.,NAYAGARH(Nayagarh) ST/0000112/2025
31	D-BLAPL/38612/2025 BLAPL/13298/2025	SAMUEL MOHANTY VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000134/2025
32	D-BLAPL/38619/2025 BLAPL/13299/2025	JAGANNATH BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /854 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000204/2025
33	D-BLAPL/38620/2025 BLAPL/13300/2025	POOJA SANJU VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /45 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000031/2024
34	D-BLAPL/38622/2025 BLAPL/13301/2025	BASANTA GOUDA VS	AKSHAYA KUMAR SUBUDHI VS	PAHALA /191 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR

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35	D-BLAPL/38623/2025 BLAPL/13302/2025	STATE OF ODISHA ABINASH SAHOO @ BABUL VS	ANIRUDHA DAS VS	TR/0000302/2025 DHENKANAL SADAR /378 /2025 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000005/2025
36	D-BLAPL/38625/2025 BLAPL/13303/2025	STATE OF ODISHA GOPAL KANTA @ TIKI VS	SK. ZAFARULLA VS	BRAJARAJNAGAR /213 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000851/2025
37	D-BLAPL/38626/2025 BLAPL/13304/2025	STATE OF ODISHA BASANTA GURU VS	BIJAYA KUMAR RAGADA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
38	D-BLAPL/38629/2025 BLAPL/13305/2025	STATE OF ODISHA SUKANTA @ TINKODA SUNA VS	JAGABANDHU SAHU VS	BARGARH /363 /2025 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000044/2025
39	D-BLAPL/34530/2025 BLAPL/13306/2025	STATE OF ODISHA CHANDRA @ BAICHANDRA SUNA VS	RAMAKANTA MISHRA VS	BINIKA /139 /2025 J.M.F.C.,BINIKA(Sonepur) GR/0000136/2025
40	D-BLAPL/37011/2025 BLAPL/13307/2025	STATE OF ODISHA ACCUSED PERSON VS	ANANTA KUMAR ROUT VS	PARADEEP MODEL /281 /2025 SPECIAL JUDGE(POCSO), JAGATSINGHPUR Spl/0000124/2025
41	D-BLAPL/37537/2025 BLAPL/13308/2025	STATE OF ODISHA HASAN RAZA @ ZIMI VS	DIBYA PRAKASH MISHRA VS	BAREIPALI /195 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000138/2025
42	D-BLAPL/38501/2025 BLAPL/13309/2025	STATE OF ODISHA SUBHRANSHU SEKHAR SWAIN VS	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /424 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000773/2025
43	D-BLAPL/38522/2025 BLAPL/13310/2025	STATE OF ODISHA SK ABDUL MAJID @ SEIKH ABDUL MAZID VS	SEKH ZAKIR HUSSAIN VS	JAGATPUR /664 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000190/2025
44	D-BLAPL/38666/2025 BLAPL/13311/2025	STATE OF ODISHA BALARAM KANUNGO VS	PARTHA SARATHI DAS VS	BAMBARI /122 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000027/2024
45	D-BLAPL/38569/2025 BLAPL/13312/2025	STATE OF ODISHA ISWAR SUNANI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	SINAPALI /130 /2025 ADDL. DIST. AND SESSIONS JUDGE,KHURDA ST/0000243/2025

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46	D-BLAPL/38654/2025 BLAPL/13313/2025	BHASKAR LAL DUBEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000061/2025
47	D-BLAPL/38655/2025 BLAPL/13314/2025	VELLANKIRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000043/2025
48	D-BLAPL/38668/2025 BLAPL/13315/2025	RAMCHANDRA GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR 2(A)CC/0000012/2025
49	D-BLAPL/38657/2025 BLAPL/13316/2025	BRIJNARAYAN TYAGI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000107/2025
50	D-BLAPL/38717/2025 BLAPL/13317/2025	SARBESWAR BEHERA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA MODEL /508 /2025 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Kandhamal) TR/0000144/2025
51	D-BLAPL/38659/2025 BLAPL/13318/2025	ABHISEKH KUCHBANDIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /161 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000107/2025
52	D-BLAPL/38630/2025 BLAPL/13319/2025	MANJAY KUMAR SINGH VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /208 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000819/2025
53	D-BLAPL/38637/2025 BLAPL/13320/2025	RAGHUPATI KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/0000018/2025
54	D-BLAPL/38640/2025 BLAPL/13321/2025	Y.TARUN RAO @ Y.TARUN KUMAR RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /304 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI CT/0000957/2025
55	D-BLAPL/38680/2025 BLAPL/13322/2025	SK. MANJUR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NEMALO /240 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000478/2025
56	D-BLAPL/38681/2025 BLAPL/13323/2025	SAHNWAZ ALAM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECONOMIC OFFENSES S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0002421/2025
57	D-BLAPL/38703/2025	TUFAN CHOUDHURY	SOUMYA RANJAN DAS	CHANDIPOSHP PS /62 /2024

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	BLAPL/13324/2025	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur ST/0000129/2025
58	D-BLAPL/38743/2025 BLAPL/13325/2025	KHAGESWAR SAGARIA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000083/2025
59	D-BLAPL/37607/2025 BLAPL/13326/2025	RAJU MONDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /449 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha) CT/0000977/2024
60	D-BLAPL/38749/2025 BLAPL/13327/2025	BIJAYA KUMAR DALEI VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	KHUNTUNI /144 /2025 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000120/2025
61	D-BLAPL/38755/2025 BLAPL/13328/2025	DILLIP KUMAR DAS @ DILIP DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000017/2025
62	D-BLAPL/38798/2025 BLAPL/13329/2025	KABULA @ SANJIT SETHI VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	BAGHAMARI /120 /2025 2ND A.D.J,KHURDA(Khordha) TR/0000071/2025
63	D-BLAPL/38756/2025 BLAPL/13330/2025	RABINDRA RANA @ RABI VS STATE OF ODISHA	BISWAJIT MOHANTY VS	SARANGADA /78 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000105/2025
64	D-BLAPL/38757/2025 BLAPL/13331/2025	KAILASH MOHARANA @ PINTU VS STATE OF ODISHA	BISWAJIT MOHANTY VS	SARANGADA /78 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000105/2025
65	D-CMP/51067/2025 CMP/2018/2025	BIPIN NAYAK VS KUSUMA NAYAK	HIMANSHU SEKHAR PANDA VS	// CIVIL JUDGE (JD),SORO(Baleshwar) IA/0000012/2025
66	D-CMP/51860/2025 CMP/2019/2025	BHAJENDRA JENA VS AKHAYA KUMAR NANDA	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0001807/2019
67	D-CMP/51656/2025 CMP/2020/2025	PARBATI SATPATHY VS PRASANTA KUMAR TRIPATHY	SATYA RANJAN MOHAPATRA VS	// 2ND ADDL. CIVIL JUDGE(S.D.),PURI(Puri) CS/0000224/2012
68	D-CMP/52040/2025 CMP/2021/2025	KISHORE KUMAR AGRAWAL@BANKA VS	MANASH RANJAN NAYAK VS	// CIVIL JUDGE (JD),BARGARH(Bargarh)

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69	D-CMP/51778/2025 CMP/2022/2025	KRISHNA CHANDRA BANKA @ AGARWALA KAHEKUSAN BEGUM VS AUTHORIZED OFFICER, UCO BANK, KHURDA	ABINASH ROUTRAY VS	TS/0000089/1998 // DISTRICT & SESSIONS JUDGE,CUTTACK Fao/0000119/2025
70	D-CMP/51808/2025 CMP/2023/2025	PANCHU DAS VS LAXMIDHAR BISWAL	PRATYUSHA NAIDU VS	// 1ST A.D.J., PURI(Puri) CVREV/0000003/2025
71	D-CMP/51299/2025 CMP/2024/2025	SUSHILA GADISHYAM VS NILAMADHAB PATRA	SURYAKANTA DASH VS	// CIVIL JUDGE (SD),KORAPUT(Koraput) CS/0000102/2025
72	D-CMP/48978/2025 CMP/2025/2025	BAIDYANATH SATAPATHY VS SARASWATI PANDA	NIRANJAN PRASAD PATRA VS	//) //
73	D-CMP/50663/2025 CMP/2026/2025	SK. MOIUDDIN VS ATTARINMOSA NONO @ ATTARUN NISA BIBI	MANMOHAN BEHERA VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CMA/0000041/2025
74	D-CMP/52016/2025 CMP/2027/2025	SATYABHAMA RAJPUR VS SANDHYARANI GOLDAR	BASUDEV MISHRA VS	// CIVIL JUDGE(SD), UMERKOTE(Nabarang EP/0000019/2012
75	D-CMP/51857/2025 CMP/2028/2025	MURALI SAHU VS PABITRA SAHU	AKSHAYA KUMAR MOHAPATRA VS	// J.M.F.C. BIJEPUR(Bargarh) CS/0000005/2019
76	D-CMP/51558/2025 CMP/2029/2025	SANATAN JENA VS MURALIDHAR JENA	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadrak CS/0000051/2023
77	D-CMP/52090/2025 CMP/2030/2025	DUSMANTA KUMAR SAHOO VS POST MASTER GENERA, SAMBALPUR	TUSAR KUMAR MISHRA VS	// A.D.J.,DHENKANAL(Dhenkanal) RFA/0000005/2018
78	D-CMP/51697/2025 CMP/2031/2025	SONU BAG VS KANHEYA HARIJAN HARIJAN	GOKULANANDA SAHU VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada CMA/0000017/2025
79	D-CMP/52010/2025 CMP/2032/2025	SANJAY SAHOO VS ROURKELA MUNICIPALITY, SUNDARGARH	BYOMOKESH SAHOO VS	// CIVIL JUDGE (SD),ROURKELA(Sundarga EC/0000009/2003

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80	D-CONTC/50039/2025 CONTC/6042/2025	SUVASISH GAHAN VS RASHMI RANJAN DAS, I.I.C KUJANG P.S., JAGATSINGHPUR	TIRTH KUMAR SAHU VS	// 0 //
81	D-CONTC/50166/2025 CONTC/6043/2025	SUNITA BEHERA VS PURUSHOTTAM BENIA,EXECUTIVE OFFICER,GOPALPUR N.A.C,GANJAM	ADV. VS	// 0 //
82	D-CONTC/50174/2025 CONTC/6044/2025	PARSURAM MOHANTA VS ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT,	SANGRAM JENA VS	// 0 //
83	D-CONTC/50200/2025 CONTC/6045/2025	ARATI MALLIK VS PRAVEEN KUMAR VERMA,M.D, TPWODL,BURLA,SAMBALPUR	ADV. VS	// 0 //
84	D-CONTC/50204/2025 CONTC/6046/2025	LAMBODAR DHAR VS SATYABRATA SAHU,IAS,SECRETARY, GOVT. OF ORISSA,FOREST AND ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT	ADV. VS	// 0 //
85	D-CONTC/50319/2025 CONTC/6047/2025	SANTANU KUMAR DASH VS ARVIND AGRAWAL, IAS,COMMISSIONER-CUM- SECRETARY HIGHER EDUCATION, DEPARTMENT, ODISHA	ADV. VS	// 0 //
86	D-CONTC/50320/2025 CONTC/6048/2025	ASHOK KUMAR BEHERA VS ARVIND AGRAWAL, IAS,COMMISSIONER- CUM-SECRETARY HIGHER EDUCATION, DEPARTMENT,ODISHA	ADV. VS	// 0 //
87	D-CONTC/50625/2025 CONTC/6049/2025	NRUSINGH CHARANA MOHANTY VS SATYABRATA SAHU ,IAS, ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// 0 //
88	D-CONTC/50632/2025 CONTC/6050/2025	NATABAR ROUT VS SATYABRATA SAHU,IAS,ADDITIONAL CHIEF SECRETARY, DEPARTMENT OF HOME, GOVT. OF ODISHA	ADV. VS	// 0 //
89	D-CONTC/50636/2025 CONTC/6051/2025	BALARAM SAMAL VS SATYABRATA SAHU , IAS,ADDL. CHIEF SECRETARY DEPT. OF HOME, GOVT. OF ODISHA	ADV. VS	// 0 //
90	D-CONTC/50799/2025 CONTC/6052/2025	BHAGABAN PRADHAN VS ASWATHY S,IAS,COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA	ADV VS	// 0 //
91	D-CONTC/50806/2025	BIKRAM SAMANTRAY	ADV	//

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	CONTC/6053/2025	VS	VS	0
		MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT.,ODISHA		//
92	D-CONTC/50929/2025	SARAT KUMAR PRADHAN	ADV	//
	CONTC/6054/2025	VS	VS	0
		MS. ASWATHY S, IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., ODISHA		//
93	D-CONTC/51346/2025	MAMATA DAS	TRILOCHAN BARIK	//
	CONTC/6055/2025	VS	VS	0
		USHA PADHI, DEPT. OF HOUSING AND URBAN DEVELOPMENT, ODISHA		//
94	D-CONTC/50930/2025	T. BHADRACHARY	ADV	//
	CONTC/6056/2025	VS	VS	0
		MS.ASWATHY S, IAS, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPT., ODISHA		//
95	D-CONTC/51309/2025	BRUNDABAN BISWAL	ADV.	//
	CONTC/6057/2025	VS	VS	0
		SANJAY KUMAR SINGH, IAS, PRINCIPAL SECRETARY TO GOVT., WORKS DEPARTMENT, GOVT. OF ODISHA,		//
96	D-CONTC/50893/2025	SUBHADRA MAHATAB SEVA SADAN, BHUBANESWAR	PRANAB KUMAR GHOSE	//
	CONTC/6058/2025	VS	VS	0
		SHUBHA SARMA, PRINCIPAL SECRETARY, WOMEN AND CHILD DEVELOPMENT DEPT., BHUBANESWAR		//
97	D-CONTC/50362/2025	RABINDRA SAHOO	PADMANAV BHUTIA , S.MOHAPATRA, A.MALLIK	//
	CONTC/6059/2025	VS	VS	0
		AMBAR KUMAR KAR, IAS, COLLECTOR, JAJPUR		//
98	D-CONTC/51457/2025	KAILASH CH. GOUDA	ADV	//
	CONTC/6060/2025	VS	VS	0
		DEORANJAN KUMAR SINGH, I.A.S		//
99	D-CONTC/51555/2025	AJAYA KUMAR DAS	ADV.	//
	CONTC/6061/2025	VS	VS	0
		J. SONAL, IAS, COLLECTOR, JAGATSINGHPUR		//
100	D-CONTC/24139/2025	DR.MD.HUSSAIN JAMI	SWAYAMJIT ROUT	//
	CONTC/6062/2025	VS	VS	0
		ARVIND AGRAWAL, IAS, COMMISSIONER- CUM-SECRETARY, HIGHER EDUCATION DEPARTMENT, GOVERNMENT OF ODISHA		//
101	D-CONTC/49298/2025	PARAMESWAR DASH	ADV.	//
	CONTC/6063/2025	VS	VS	0
		RAJESH P.PATIL, IAS, COMMISSIONER-CUM-SECRETARY COOPERATION DEPARTMENT, ODISHA		//
102	D-CONTC/49701/2025	JHARANA SAMANTA	ADV.	//
	CONTC/6064/2025	VS	VS	0

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103	D-CONTC/49989/2025 CONTC/6065/2025	D.SAHU,ACCOUNTANT GENERAL (A AND E), ODISHA M.C. OF CHAITANYA PRASAD U.P. SCHOOL VS THIRUMALA NAIK N.,IAS,COMMNR. CUM SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION DEPT.	SUSHANTA KUMAR MISHRA VS	// // ()
104	D-CONTC/50209/2025 CONTC/6066/2025	M.C. OF MALATI DEVI GIRLS HIGH SCHOOL, PADMAPUR,BHADRAK VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	ADV. VS	// // ()
105	D-CONTC/50276/2025 CONTC/6067/2025	SARBESWAR MOHANTY VS SANJAYA KUMAR SINGH, IAS,SECRETARY TO GOVT. OF ODISHA, FOOD SUPPLIES AND CONSUMER WELFARE DEPT.	ADV. VS	// // ()
106	D-CONTC/50365/2025 CONTC/6068/2025	PARIKSHITA SAHOO VS NIRANJAN BEHERA, OES-I,DISTRICT EDUCATION OFFICER,JAGATSINGHPUR	SATYABRATA DASH VS	// // ()
107	D-CONTC/50781/2025 CONTC/6069/2025	RAMESH KUMAR MUKHI VS SATYABRATA SAHU,IAS,PRINCIPAL SECRETARY TO GOVT. OF ODISHA	ADV. VS	// // ()
108	D-CONTC/50788/2025 CONTC/6070/2025	RAMESH KUMAR MUKHI VS SATYABRATA SAHU,IAS,PRINCIPAL SECRETARY TO GOVT. OF ODISHA	ADV. VS	// // ()
109	D-CONTC/50902/2025 CONTC/6071/2025	HIMANSU MURMU VS BALAMUKUNDA BHUYAN,DIRECTOR, ELEMENTARY EDUCATION,ODISHA	ADV. VS	// // ()
110	D-CONTC/49881/2025 CONTC/6072/2025	MANAGING COMMITTEE OF M.SRIGIDA HIGH SCHOOL VS DR.N.THIRUMALA NAIK,IAS,PRINCIPAL SECY. TO GOVT. SCHOOL AND MASS EDUCATION DEPT., ODISHA	ADV. VS	// // ()
111	D-CONTC/50445/2025 CONTC/6073/2025	BINAPANI SAHOO VS BALMAKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// // ()
112	D-CONTC/50462/2025 CONTC/6074/2025	BINOD CHANDRA DAS VS SANJEEB KUMAR MISHRA,IAS,PRINCIPAL SECRETARY TO GOVT., ST AND SC DEVELOPMENT M AND BCW DEPT.,ODISHA	ADV. VS	// // ()
113	D-CONTC/50497/2025 CONTC/6075/2025	ABINASH NAYAK VS DR. YEDDULA VIJAY, IAS,DIRECTOR, SPORTS ANDYOUTH SERVICES, ODISHA	ADV. VS	// // ()

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114	D-CONTC/50502/2025 CONTC/6076/2025	HIMANSU KUMAR SAHOO VS DR. YEDDULA VIJAY , IAS,DIRECTOR, SPORTS AND YOUTH SERVICES, ODISHA	ADV. VS	// 0 //
115	D-CONTC/51078/2025 CONTC/6077/2025	SWARNALATA SAHU VS DR.MADAN MOHAN PRADHAN,CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,ANGUL	ADV. VS	// 0 //
116	D-CONTC/51172/2025 CONTC/6078/2025	MOHAMMAD MUJMIL VS ANU GARG,IAS,ADDITIONAL CHIEF SECRETARY CUM PRINCIPAL SECRETARY WATER RESOURCES DEPT.,ODISHA	ADV VS	// 0 //
117	D-CONTC/51173/2025 CONTC/6079/2025	TILOTAMA MOHANTY VS SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHURDA	ADV VS	// 0 //
118	D-CONTC/51464/2025 CONTC/6080/2025	MAHESH KUMAR NAYAK VS CHITTARANJAN SATAPATHY, CHIEF DISTRICT AGRICULTURE OFFICER, PHULBANI	ADV VS	// 0 //
119	D-CONTC/51481/2025 CONTC/6081/2025	BHASKAR CHANDRA PATRA VS B.PARAMESWARAM, IAS,PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT,ODISHA	ADV. VS	// 0 //
120	D-CONTC/48880/2025 CONTC/6082/2025	NARENDRA KUMAR GUPTA VS HEMA KANTA SAY,IAS, COLLECTOR AND D.M,MAYURBHANJ	ADV. VS	// 0 //
121	D-CONTC/49226/2025 CONTC/6083/2025	PURNACHANDRA NAIK VS SURESH KUMAR VASHISHTH,IAS,COMMISSIONER CUM SECRETARY FISHRIES AND ANIMAL HUSBANDRY DEPT.,ODISHA	ADV VS	// 0 //
122	D-CONTC/50066/2025 CONTC/6084/2025	SANDHYARANI PRADHAN VS N THIRUMALA NAIK,IAS.,COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPT.,	SURYAKANTA DASMOHAPATRA VS	// 0 //
123	D-CONTC/50508/2025 CONTC/6085/2025	DEBI PRASAD NAYAK VS DR.YEDDULA VIJAY , IAS,DIRECTOR, SPORTS AND YOUTH SERVICES, ODISHA	ADV. VS	// 0 //
124	D-CONTC/51149/2025 CONTC/6086/2025	M/S ENVIROCARE INFRASOLUTION PVT. LTD., SUNDARGARH VS REGAN CHANDARA NAIK, EX-TAHASILDAR, LATHIKATA,SUNDARGARH	TANMAY MISHRA VS	// 0 //
125	D-CONTC/51489/2025	BUDHADEV KABAT	ADV.	//

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	CONTC/6087/2025	VS	VS	()
126	D-CONTC/51491/2025	B.PARAMESWARAM, IAS,PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT,	ADV.	//
	CONTC/6088/2025	GANGADHAR SING	VS	()
127	D-CONTC/51495/2025	B.PARAMESWARAM, IAS,PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT,ODISHA	ADV.	//
	CONTC/6089/2025	RATNAKAR MAHANTY	VS	()
128	D-CONTC/51611/2025	B.PARAMESWARAM, IAS,PRINCIPAL SECRETARY, ST AND SC DEVELOPMENT DEPARTMENT,ODISHA	ADV.	//
	CONTC/6090/2025	PRIYABRATA BEHERA	VS	()
129	D-CONTC/51684/2025	B.PARAMESWARAN,I.A.S.,COMMNR.-CUM-SECY. ST AND SC DEVELOPMENT, MINORITIES AND BACKWARD CLASSES DEPT	ADV	//
	CONTC/6091/2025	SAPNESWAR PRADHAN	VS	()
130	D-CRLA/37486/2025	GIRISH S.N, PRINCIPAL SECRETARY, P.R AND D.W DEPT.,ODISHA	RAGHUNATH DASMOHAPATRA	NAYAGARH SADAR /161 /2022
	CRLA/1426/2025	SOUMYA RANJAN SWAIN	VS	SPECIAL JUDGE (POCSO), NAYAGARH
131	D-CRLA/37669/2025	STATE OF ODISHA	PARTHA SARATHI DAS	TR/0000199/2022
	CRLA/1427/2025	BUDHADEV MAHAKUD@BUDHU MAHAKUD	VS	PANDAPADA /69 /2025
132	D-CRLA/37740/2025	STATE OF ODISHA	BHABANI SHANKAR DASPARIDA	SPECIAL JUDGE,KEONJHAR(Kendujhar)
	CRLA/1428/2025	SUSANTA BARIK	VS	Spl/0000012/2025
133	D-CRLA/38386/2025	STATE OF ODISHA	HEMANTA KUMAR MOHANTA	NAIKANI-DIHI /241 /2025
	CRLA/1429/2025	PRADHAN SOREN	VS	SPECIAL JUDGE,BHADRAK(Bhadrak)
134	D-CRLA/36397/2025	STATE OF ODISHA	AMULYA RATNA PANDA	Spl/0000085/2025
	CRLA/1430/2025	NARENDRA PAGAL	VS	BARIPADA SADAR /82 /2018
135	D-CRLMC/38272/2025	STATE OF ODISHA	MANAS KUMAR CHAND	2ND A.D.J., BARIPADA(Mayurbhanj)
	CRLMC/5332/2025	SILADITYA PRADHAN	VS	ST/0000068/2019
136	D-CRLMC/38276/2025	STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY	ALAKUNDA /14 /2025
	CRLMC/5333/2025	SURESH KUMAR MOHANTY	VS	SPECIAL JUDGE (POCSO), JAJPUR(Jajapur)
		VS		Spl/0000014/2025
				BOUDH /119 /2020
				SPECIAL JUDGE,BAUDH(Baudh)
				Spl/0000016/2020
				BALIANTA P.S. /168 /2015
				J.M.F.C.,BHUBANESWAR(Khordha)

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137	D-CRLMC/38284/2025 CRLMC/5334/2025	STATE OF ODISHA PRABODHA KUMAR NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	GR/0000749/2015 // J.M.F.C.,KONARK(Puri)
138	D-CRLMC/38285/2025 CRLMC/5335/2025	STATE OF ODISHA ANITA KAR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	ICC/0000015/2020 BARGAON /302 /2025 J.M.F.C.,RAIRANGPUR(Mayurbhanj)
139	D-CRLMC/38467/2025 CRLMC/5336/2025	STATE OF ODISHA BIBHISHAN BHOI VS STATE OF ODISHA	AZAD KESHORI DASH VS	GR/0001143/2025 //0 ADDL.SESSION JUDGE CUM SPL.JUDGE
140	D-CRLMC/38259/2025 CRLMC/5337/2025	STATE OF ODISHA MADHUSUDAN DAS VS STATE OF ODISHA	PRATIK DASH VS	2(A)CC/0000008/2022 //0 J.M.F.C.,JALESWAR(Baleshwar)
141	D-CRLMC/38478/2025 CRLMC/5338/2025	STATE OF ODISHA SRIKANTA DAS VS STATE OF ODISHA	LAXMIKANTA BEHERA VS	ICC/0000259/2013 //0 S.D.J.M.,JAJPUR(Jajapur)
142	D-CRLMC/38279/2025 CRLMC/5339/2025	STATE OF ODISHA NIRANJAN ROUT VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	ICC/0000168/2018 PIRAHAT P.S /207 /2022 C.J.M.,BHADRAK(Bhadrak)
143	D-CRLMC/38511/2025 CRLMC/5340/2025	STATE OF ODISHA DIBAKARA @ DIBAKAR KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ST/0000344/2023 MANAMUNDA /84 /2019 ADDL.SESSION JUDGE CUM SPL.JUDGE
144	D-CRLMC/37500/2025 CRLMC/5341/2025	STATE OF ODISHA BHRAMARABAR PANDA@SAROJ PANDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	Spl/0000103/2019 Maitri Vihar PS /424 /2025 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
145	D-CRLMC/38590/2025 CRLMC/5342/2025	STATE OF ODISHA SASMITA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TR/0000616/2025 RAMBHA (KHALLIKOTE) /417 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
146	D-CRLMC/37703/2025 CRLMC/5343/2025	STATE OF ODISHA GOURAV KUMAR AGRAWAL@KALLU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	GR/0001080/2020 KANTABANJI /5 /2022 A.D.J.,KANTABANJI(Balangir)
147	D-CRLMC/37860/2025 CRLMC/5344/2025	ANIL KUMAR AGRAWAL DILLIP KUMAR MALLIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CRREV/0000006/2024 KUAKHIA /299 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0001923/2023

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148	D-CRLMC/37968/2025 CRLMC/5345/2025	P.BHAGAVAN REDDY VS USHA RANI PADHI	BISWAJIT NAYAK VS	//0 J.M.F.C.(R),BERHAMPUR(Ganjam) ICC/0000122/2024
149	D-CRLMC/37998/2025 CRLMC/5346/2025	BASANTA KHILAR VS STATE OF ODISHA	KALU CHARAN SWAIN VS	ODAGAON /81 /2022 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000037/2024
150	D-CRLMC/38096/2025 CRLMC/5347/2025	BHAGABAN PRADHAN VS RAJEEB KUMAR SENAPATI	SIDHESWAR RATH VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) ICC/0000094/2016
151	D-CRLMC/38246/2025 CRLMC/5348/2025	AKSHYA KUMAR BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	//0 S.D.J.M.,NILAGIRI(Baleshwar) ICC/0000072/2020
152	D-CRLMC/31415/2025 CRLMC/5349/2025	BHAWANI SHANKAR DASH VS STATE OF ODISHA	ARUNA NAYAK VS	JEYPORE VIGILANCE /14 /2007 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/0000014/2007
153	D-CRLMC/37621/2025 CRLMC/5350/2025	UDAYANATH GIRI VS CENTRAL BUREAU OF INVESTIGARION(CBI)	RAJESWAR HOTA VS	//0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BHOPAL TR/0000004/2021
154	D-CRLMC/34082/2025 CRLMC/5351/2025	PARSURAM SINDHARI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	//0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000075/2018
155	D-CRLMC/37664/2025 CRLMC/5352/2025	SUMAN SAMAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /327 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000312/2025
156	D-CRLMC/37962/2025 CRLMC/5353/2025	SUDHANSHU SEKHAR PATTANAIAK VS STATE OF ODISHA	DEBANAN DAS VS	MANCHESWAR P.S. /18 /2015 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000283/2015
157	D-CRLMC/37266/2025 CRLMC/5354/2025	SOUMYARANJAN PRADHAN VS CHHABILA KU. PRADHAN	ANIRUDHA DAS VS	//0 J.M.F.C.,ANGUL(Anugul) ICC/0000151/2023
158	D-CRLMC/38199/2025 CRLMC/5355/2025	BABU SWAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	DHENKANAL SADAR /830 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL TR/0000026/2025
159	D-CRLMC/38430/2025	PANKAJINI PATRO @ MOHANTY	M/S SAROJ KUMAR DASH, S.P.DASH, A.K.SRICHANDAN TAPAN MISHRA	KORAPUT TOWN /130 /2018

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	CRLMC/5356/2025	VS STATE OF ODISHA	VS	PRESIDING OFFICER,O.P.I.D. COURT,BE GR/0000639/2018
160	D-CRLMC/38795/2025 CRLMC/5357/2025	SURAJ BADBURA@SURAJ DAS VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	SUNABEDA /86 /2025 JMFC, SEMILIGUDA(Koraput) GR/0000123/2025
161	D-CRLMC/38012/2025 CRLMC/5358/2025	NIRANJAN DAS VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY (2) VS	SAMBALPUR VIGILANCE /38 /2007 SPL.JUDGE(VIG.),SAMBALPUR(Sambalp CT/0000008/2008
162	D-CRLMC/38352/2025 CRLMC/5359/2025	BABANA@BAMADEV SANKHUA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BONTH /91 /2016 A.D.J.,BHADRAK(Bhadrak) ST/0000002/2017
163	D-CRLMC/38429/2025 CRLMC/5360/2025	PRADIP NAIK@PRADEEP KUMAR NAYAK VS STATE OF ODISHA	RAKESH NAYAK VS	SARANAKUL /23 /2016 ASST. SESSIONS JUDGE, ODAGAON(Na ST/0000015/2022
164	D-CRLMC/38714/2025 CRLMC/5361/2025	SAHAJAD KHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	HINDOL /195 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000595/2024
165	D-CRLMC/38791/2025 CRLMC/5362/2025	SUDHANSU KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	ANGUL TOWN /210 /2007 C.J.M.,ANGUL(Anugul) CT/0001173/2007
166	D-CRLMC/38877/2025 CRLMC/5363/2025	MD. MANTAJU KHAN @ MUNTAJU VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	JHARSUGUDA /373 /2023 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000032/2023
167	D-CRLMC/31877/2025 CRLMC/5364/2025	RAJESH KHAN VS STATE OF ODISHA	HEMANT KUMAR MUND VS	CAPITAL P.S. /449 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001644/2024
168	D-CRLMC/38513/2025 CRLMC/5365/2025	BIJAY PANI VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /355 /2025 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0000926/2025
169	D-CRLMC/31155/2025 CRLMC/5366/2025	PRISKILLA SAHANI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	BOUDH /303 /2020 DISTRICT & SESSIONS JUDGE,BOUDH(Ctp/0000004/2025
170	D-CRLMC/37305/2025 CRLMC/5367/2025	ALAKA SRICHANDAN RAY VS	SWETLANA DAS VS	CUTTACK VIGILANCE /52 /2017 SPL.JUDGE (VIG),CUTTACK(Cuttack)

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171	D-CRLMC/37575/2025 CRLMC/5368/2025	STATE OF ODISHA BHAGIA@BHAGABAN SIAL VS STATE OF ODISHA	SABYASACHI MISHRA VS	GR/0000059/2017 KHAIRA /29 /2017 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000047/2018
172	D-CRLMC/38000/2025 CRLMC/5369/2025	BIRENDRA SINGH@BIRENDRA KUMAR SINGH VS DEBASISH JENA	RAJENDRA NARAYAN ROUT VS	//0 S.D.J.M.,BHADRAK(Bhadrak) ICC/0000303/2025
173	D-CRLMC/38871/2025 CRLMC/5370/2025	PADMANAV BHUTIA VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	KAMAKHYANAGAR /315 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY ICC/0000006/2025
174	D-CRLMP/38554/2025 CRLMP/1689/2025	USHARANI PANDA VS STATE OF ODISHA	DHRUBA CHARAN DHAL VS	SALIPUR /282 /2025 (//
175	D-CRLMP/36597/2025 CRLMP/1690/2025	SANGITARANI PATRNAIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	INDUSTRIAL ESTATE PS /111 /2025 (//
176	D-CRLMP/38457/2025 CRLMP/1691/2025	ASIRVAD MICRO FINANCE LTD.,BALASORE VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	GOPALPUR /181 /2024 (//
177	D-CRLREV/33795/2025 CRLREV/1058/2025	ASISH KUMAR PRUSTY VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANGALA BAG /202 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000580/2024
178	D-CRLREV/37231/2025 CRLREV/1059/2025	DILLIP KUMAR BISWAL VS PRATIMA ROUT @ PRATIMA BISWAL	ANSUMAN BHUYAN VS	//0 JUDGE FAMILY COURT,BHUBANESWA Crp/0000105/2024
179	D-CRLREV/37557/2025 CRLREV/1060/2025	SAI PRATIK DAS VS STATE OF ODISHA	RAKESH BEHERA VS	LINGARAJ P.S. /222 /2025 DISTRICT & SESIONS JUDGE,BHUBANE BA/0002100/2025
180	D-CRLREV/37878/2025 CRLREV/1061/2025	PATEL @ PATEL CHANDRA SINGH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHUNTA /81 /2025 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000242/2025
181	D-CRLREV/37932/2025 CRLREV/1062/2025	THAKUR PANDEY VS STATE OF ODISHA(VIG.)	RAJESH KUMAR MAHAPATRA VS	SAMBALPUR VIGILANCE /27 /2019 SPECIAL JUDGE(VIG),BARGARH(Bargar CT/0000028/2022

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182	D-CRLREV/38251/2025 CRLREV/1063/2025	MAHESH CHANDRA BHOI @ MAHESH BHOI VS BHARAT BHUSAN PATRA	AJAYA KUMAR NANDA VS	//0 A.D.J.,PADAMPUR(Bargarh) CRA/0000004/2017
183	D-CRLREV/38320/2025 CRLREV/1064/2025	MOHAN CHARAN SAHANI @ MOHANI VS STATE OF ODISHA	DEBASNAN DAS VS	KUJANGA /440 /2023 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagatsin CT/0000032/2024
184	D-CRLREV/37427/2025 CRLREV/1065/2025	BIDYADHAR BEHERA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	NAYAGARH /61 /1999 A.D.J.,NAYAGARH(Nayagarh) CRA/0000007/2011
185	D-CRLREV/38290/2025 CRLREV/1066/2025	AMITAV@AMITABHA SAHOO VS PRADEEP KUMAR KAR	JAGANNATH BHUYAN VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K CRA/0000005/2008
186	D-CRLREV/38525/2025 CRLREV/1067/2025	AJAY KUMAR PANDA VS PRADIPTA KUMAR PANDA	BIKASH CHANDRA PARIJA VS	//0 A.D.J.,JAJPUR(Jajapur) CRA/0000013/2023
187	D-EXP/49333/2025 EXP/49/2025	CHITTARANJAN MUND VS ARVIND AGRAWAL, IAS	DR.PURUSOTTAM CHULI VS	// () //
188	D-FAO/51389/2025 FAO/541/2025	D.M., M/S. THE NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS INDULATA SAHOO	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000137/2024
189	D-FAO/48863/2025 FAO/542/2025	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS DURYODHAN PRADHAN	SABITA RANJAN PATTNAIK VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000367/2018
190	D-FAO/52028/2025 FAO/543/2025	PRAVASH BEHERA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000033/2025
191	D-FAO/51714/2025 FAO/544/2025	MURALI CHANDA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000082/2025
192	D-MACA/50023/2025 MACA/1309/2025	RITIK PATEL VS DEBASIS PATTANAIAK	DEBASISH PATNAIK VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000249/2022
193	D-MACA/45692/2025	M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK	GIRIJA PRASAD DUTTA	//

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	MACA/1310/2025	VS	VS	3RD M.A.C.T.,CUTTACK(Cuttack)
194	D-MATA/51372/2025 MATA/483/2025	ROHIT KUMAR RATH SIPRA SHARABANI MISHRA VS	TRILOCHAN PANIGRAHI VS	Mac/0000998/2016 // JUDGE, FAMILY COURT,JAJPUR(Jajapur)
195	D-RPFAM/49848/2025 RPFAM/403/2025	SUBHRANSU SEKHAR PANDA ANIL KUMAR SAHOO VS	RAMANI KANTA PATTANAIAK VS	CP/0000028/2025 // JUDGE, FAMILY COURT, NAYAGARH(N)
196	D-RPFAM/45024/2025 RPFAM/404/2025	SASMITA SAHOO LT. COL SUSHEEL KUMAR MAHAPATRO VS	RAMDAS ACHARY VS	CRLMP/0000041/2025 // JUDGE FAMILY COURT,CUTTACK(Cutta
197	D-RPFAM/50950/2025 RPFAM/405/2025	GEETA MAHAPATRO ARFEEN KHAN VS	ANIRUDHA DAS VS	Crp/0000107/2023 // JUDGE, FAMILY COURT, NABARANGPU
198	D-RPFAM/51682/2025 RPFAM/406/2025	MOHAMMAD MAYUR JANI LINGARAJ SAMAL VS	KADAR MOHAMMAD VS	Crp/0000027/2025 // JUDGE FAMILY COURT,GANJAM(Ganja
199	D-RSA/45106/2025 RSA/621/2025	RITANJALI BISOYEE KANHU CHARAN SAHOO VS	ARUN KUMAR MISHRA 2 VS	Crp/0000047/2022 // A.D.J.,SALIPUR(Cuttack)
200	D-RVWPET/45194/2025 RVWPET/280/2025	JAGABANDHU SAHOO JAGABANDHU PARAMANIK@ PRAMALIK VS	MD FAYAZ VS	RFA/0000002/2025 // (
201	D-RVWPET/51427/2025 RVWPET/281/2025	SRIPALI GHOSE SUNIL KUMAR GAGGAR VS	ADV. VS	// // (
202	D-STREV/49255/2025 STREV/46/2025	GENERAL MANAGER AND DISCIPLINARY AUTHORITY, NATIONAL INSURANCE COMPANY LTD.,KOLKATA STATE OF ODISHA VS	SUNIL MISHRA,S.C (C.T) VS	// // JUDICIAL MEMBER, ODISHA SALES TA
203	D-TRP(C)/52094/2025 TRP(C)/446/2025	M/S. POOJA POWER TOOLS AND REPAIRING,JHARSUGUDA SANGITA DEHURY VS	JAYANTI NAIK VS	SA/0000398/2017 // JUDGE, FAMILY COURT,JAJPUR(Jajapur
204	D-TRP(C)/50457/2025 TRP(C)/447/2025	SANTOSH KUMAR PRADHAN MANGAN SETH VS	MANASH RANJAN NAYAK VS	CP/0000387/2025 // 1ST A.D.J., CUTTACK(Cuttack)

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205	D-TRP(C)/50460/2025 TRP(C)/448/2025	MANAGER(T.P. HUB),M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA MANGAN SETH VS MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA	MANASH RANJAN NAYAK VS	Mac/0000013/2021 // 1ST A.D.J., CUTTACK(Cuttack)
206	D-TRPCRL/37036/2025 TRPCRL/113/2025	SUDHIR KUMAR MISHRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	Mac/0000014/2021 BADAGADA /23 /1998 DISTRICT & SESSIONS JUDGE,BERHAM
207	D-WA/51208/2025 WA/1932/2025	ENGINEER IN CHIEF CUM SECRETARY OF WORKS DEPT. VS HARMOHAN MOHAPATRA	DEBARAJ MOHANTY,A.G.A VS	// () //
208	D-WA/51632/2025 WA/1933/2025	STATE OF ODISHA VS RANJAN KUMAR DASH	SASWAT DAS,A.G.A VS	// () //
209	D-WA/45995/2025 WA/1934/2025	STATE OF ODISHA VS MARY TIGGA	DEBASHIS TRIPATHY,A.G.A VS	// () //
210	D-WA/51635/2025 WA/1935/2025	STATE OF ODISHA VS BHOLESWAR SAHU	SASWAT DAS,A.G.A VS	// () //
211	D-WA/51643/2025 WA/1936/2025	STATE OF ODISHA VS DILLIP KUMAR NANDA	SAROJ KUMAR JEE,A.G.A VS	// () //
212	D-WA/51652/2025 WA/1937/2025	STATE OF ODISHA VS PUSPALATA ROUT	SAROJ KUMAR JEE,A.G.A VS	// () //
213	D-WA/50932/2025 WA/1938/2025	STATE OF ODISHA VS DHIRENDRA PRASAD MAHUNTA	DEBASHIS TRIPATHY,A.G.A VS	// () //
214	D-WA/50934/2025 WA/1939/2025	STATE OF ODISHA VS RAMA CHANDRA MISHRA	SAROJ KUMAR JEE,A.G.A VS	// () //
215	D-WA/46692/2025 WA/1940/2025	CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD VS DEPUTY COMMISSIONER OF POLICE,BBSR	RANJAN KUMAR ROUT VS	// () //

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216	D-WA/51288/2025 WA/1941/2025	JAYADEBA ROUT VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
217	D-WA/51675/2025 WA/1942/2025	STATE OF ODISHA VS BINAPANI RAJ	SAROJ KUMAR JEE,A.G.A VS	// 0 //
218	D-WA/51678/2025 WA/1943/2025	STATE OF ODISHA VS RABINDRA KUMAR MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
219	D-WA/47254/2025 WA/1944/2025	AUTHORISED OFFICE , CANARA BANK, CUTTACK VS MAMINA MALLICK	BIBEKANANDA UDGATA VS	// 0 //
220	D-WP(C)/51563/2025 WP(C)/35849/2025	PANCHA BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
221	D-WP(C)/50106/2025 WP(C)/35850/2025	KALU CHARAN GOUDA VS STATE OF ODISHA	KAILASH CHANDRA MISHRA VS	// 0 //
222	D-WP(C)/49005/2025 WP(C)/35851/2025	KSHIROD KUMAR SWAIN VS STATE OF ODISHA	KSHIROD KUMAR SWAIN VS	// 0 //
223	D-WP(C)/51266/2025 WP(C)/35852/2025	RADHAMADHAV DORA @ RADHAMADHAB DORA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	// 0 //
224	D-WP(C)/51456/2025 WP(C)/35853/2025	DHRUTI RANJAN MOHANTY VS STATE OF ODISHA	SUMANTA BHUYAN VS	// 0 //
225	D-WP(C)/49734/2025 WP(C)/35854/2025	DIBYA RANJAN PRADHAN VS STATE OF ODISHA	RASHMI KANTA ACHARYA VS	// 0 //
226	D-WP(C)/49756/2025 WP(C)/35855/2025	GOURANGA MANDOI VS STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
227	D-WP(C)/50224/2025	DR.MANOJ KUMAR ROUT	SAMEER KUMAR DAS	//

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	WP(C)/35856/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/51062/2025 WP(C)/35857/2025	BATAKRUSHNA BISWAL VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
229	D-WP(C)/51759/2025 WP(C)/35858/2025	GIRIDHARI HIGHER SECONDARY SCHOOL, PATTAMUNDAI VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
230	D-WP(C)/40641/2025 WP(C)/35859/2025	RAJ KISHORE SINGH VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	// 0 //
231	D-WP(C)/51358/2025 WP(C)/35860/2025	GOLU KUMAR SINGH VS UNION OF INDIA	AMAR MOHANTY VS	// 0 //
232	D-WP(C)/51396/2025 WP(C)/35861/2025	AMARENDRA KUMAR MOHANTY VS STATE OF ODISHA	SURAJ KUMAR NAIK VS	// 0 //
233	D-WP(C)/50859/2025 WP(C)/35862/2025	SARADA PUJAHARI VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
234	D-WP(C)/50259/2025 WP(C)/35863/2025	SUJITA PATEL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
235	D-WP(C)/50107/2025 WP(C)/35864/2025	RATIKANTA MALIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
236	D-WP(C)/50264/2025 WP(C)/35865/2025	DEEPAK KUMAR PATEL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
237	D-WP(C)/51375/2025 WP(C)/35866/2025	SUSIL KUMAR RAY VS STATE OF ODISHA	JANMEJAYA DASH VS	// 0 //
238	D-WP(C)/51139/2025 WP(C)/35867/2025	TADIT KUMAR PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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239	D-WP(C)/51378/2025 WP(C)/35868/2025	STATE OF ODISHA DAYASAGAR MEHERA VS	RAJIB LOCHAN PATTNAIK VS	// // ()
240	D-WP(C)/51471/2025 WP(C)/35869/2025	STATE OF ODISHA LOYOLA EDUCATIONAL SOCIETY, KHORDHA VS	PURNA CHANDRA DAS VS	// // ()
241	D-WP(C)/51238/2025 WP(C)/35870/2025	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	SIBA RANJAN POLAI VS	// // ()
242	D-WP(C)/50340/2025 WP(C)/35871/2025	STATE OF ODISHA STATE BANK OF INDIA VS	ADYASIDHI MISHRA VS	// // ()
243	D-WP(C)/51387/2025 WP(C)/35872/2025	CENTRAL BUREAU OF INVESTIGATION(CRIMINAL BRANCH), NEW DELHI NIRUPAMA MISHRA VS	ABHIRAM SWAIN VS	// // ()
244	D-WP(C)/51537/2025 WP(C)/35873/2025	STATE OF ODISHA TRILOCHAN PANDA VS	SUDHIR KUMAR MALLICK VS	// // ()
245	D-WP(C)/51803/2025 WP(C)/35874/2025	STATE OF ODISHA SK. DANISH VS	SANGRAM KESHARI MISHRA VS	// // ()
246	D-WP(C)/50360/2025 WP(C)/35875/2025	STATE OF ODISHA SUBHASHMITA ROUT VS	SWAPNA KUMAR OJHA VS	// // ()
247	D-WP(C)/50979/2025 WP(C)/35876/2025	STATE OF ODISHA ASHUTOSH PANIGRAHI VS	SISIR CHANDRA DASH VS	// // ()
248	D-WP(C)/50008/2025 WP(C)/35877/2025	STATE OF ODISHA KANDHA PRASAD DASH VS	SIVA SANKAR CHAINI VS	// // ()
249	D-WP(C)/50044/2025 WP(C)/35878/2025	STATE OF ODISHA RAJAT BHOI VS	AJAYA KUMAR PRADHAN VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/51267/2025 WP(C)/35879/2025	SASMITA BARIK VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //
251	D-WP(C)/51128/2025 WP(C)/35880/2025	ANIL DEHURY VS STATE BANK OF INDIA, ANGUL	NALINI KANTA SAHOO VS	// 0 //
252	D-WP(C)/50004/2025 WP(C)/35881/2025	SISIR KUMAR DAS VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
253	D-WP(C)/50927/2025 WP(C)/35882/2025	ANUPAMA PADHY VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
254	D-WP(C)/50257/2025 WP(C)/35883/2025	PRAKASINI PATEL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
255	D-WP(C)/40571/2025 WP(C)/35884/2025	AKSHAYA KUMAR DAS VS STATE OF ODISHA	SUSHANT KUMAR PRADHAN VS	// 0 //
256	D-WP(C)/51095/2025 WP(C)/35885/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
257	D-WP(C)/50954/2025 WP(C)/35886/2025	BANABIHARI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
258	D-WP(C)/51340/2025 WP(C)/35887/2025	SUDAM CHANDRA PRADHAN VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //
259	D-WP(C)/51285/2025 WP(C)/35888/2025	TULARAM MEHER VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
260	D-WP(C)/50205/2025 WP(C)/35889/2025	SANKAR BADAMUNDI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
261	D-WP(C)/51761/2025	SARALA NAYAK	HIMANSHU BHUSAN DASH	//

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	WP(C)/35890/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/51797/2025 WP(C)/35891/2025	RAMASANKAR SAHU VS THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK	GOPABANDHU DASH VS	// 0 //
263	D-WP(C)/51764/2025 WP(C)/35892/2025	BINOD KUMAR NAYAK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
264	D-WP(C)/51739/2025 WP(C)/35893/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
265	D-WP(C)/50108/2025 WP(C)/35894/2025	SUKANTA BHOI VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
266	D-WP(C)/51588/2025 WP(C)/35895/2025	M/S KUBER MOHAN DAS VS JOINT COMMISSIONER OF STATE TAX (APPEAL), TERRITORIAL RANGE, CUTTACK-II	KAJAL SAHOO VS	// 0 //
267	D-WP(C)/50024/2025 WP(C)/35896/2025	RINKY AECH VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
268	D-WP(C)/51749/2025 WP(C)/35897/2025	SABITA KHATUA VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
269	D-WP(C)/50469/2025 WP(C)/35898/2025	ANURADHA PARIDA VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //
270	D-WP(C)/50521/2025 WP(C)/35899/2025	SARBESWAR NANDA VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
271	D-WP(C)/50610/2025 WP(C)/35900/2025	PANCHANAN SAHOO VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// 0 //
272	D-WP(C)/51072/2025 WP(C)/35901/2025	DIPAK KUMAR SAHOO VS	SRINIVAS MOHANTY VS	// 0

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273	D-WP(C)/49961/2025 WP(C)/35902/2025	PRIYADARSHINI MOHAPATRA MONALISA MOHANTY VS STATE OF ODISHA	NIRANJAN LENKA VS	// // ()
274	D-WP(C)/50612/2025 WP(C)/35903/2025	SURESH KUMAR MAHAPATRA VS STATE OF ODISHA	SRINIBAS KHANDEI VS	// () //
275	D-WP(C)/51698/2025 WP(C)/35904/2025	M/S STRAYLYTICS CONSULTING PVT. LTD., BHUBANESWAR VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// () //
276	D-WP(C)/50455/2025 WP(C)/35905/2025	RAJENDRA MISHRA VS DISTRICT AND SESSIONS JUDGE, DHENKANAL	BIREN SANKAR TRIPATHY VS	// () //
277	D-WP(C)/50566/2025 WP(C)/35906/2025	SATAMBAR PRADHANI VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// () //
278	D-WP(C)/50567/2025 WP(C)/35907/2025	SURYA KIRAN NATH VS ODISHA SUB -ORDINATE STAFF SELECTION COMMISSION, BBSR	SISIR KUMAR PUROHIT VS	// () //
279	D-WP(C)/51093/2025 WP(C)/35908/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// () //
280	D-WP(C)/50562/2025 WP(C)/35909/2025	SASMITA MISHRA @ PANDA VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BHADRAK	SIVA SANKAR CHAINI VS	// () //
281	D-WP(C)/51744/2025 WP(C)/35910/2025	IDGHA MASJID, BALASORE VS CHAIRMAN, ODISHA BOARD OF WAKF, OLD SECRETARIAT, CUTTACK	JAJATI KESHARI KHUNTIA VS	// () //
282	D-WP(C)/51090/2025 WP(C)/35911/2025	SURYA NARAYAN MOHANTY VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// () //
283	D-WP(C)/51855/2025 WP(C)/35912/2025	PRESIDENT, DISTRICT CONGRESS COMMITTEE, KEONJHAR VS COLLECTOR, KEONJHAR	BISWAJIT NAYAK VS	// () //

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284	D-WP(C)/51641/2025 WP(C)/35913/2025	PUSPANJALI TRIPATHY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
285	D-WP(C)/51096/2025 WP(C)/35914/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
286	D-WP(C)/51867/2025 WP(C)/35915/2025	M/S GOPAL AGENCY VS THE COMMISSIONER OF CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //
287	D-WP(C)/51097/2025 WP(C)/35916/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
288	D-WP(C)/51912/2025 WP(C)/35917/2025	M/S GOPAL AGENCY VS THE COMMISSIONER OF CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //
289	D-WP(C)/26728/2025 WP(C)/35918/2025	SUNIL KUMRA PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
290	D-WP(C)/50465/2025 WP(C)/35919/2025	SUKADEV TULA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
291	D-WP(C)/50470/2025 WP(C)/35920/2025	SUKADEV TULA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
292	D-WP(C)/50664/2025 WP(C)/35921/2025	SUMANTA DEHURY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/50547/2025 WP(C)/35922/2025	UMA CHARAN PATRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
294	D-WP(C)/51994/2025 WP(C)/35923/2025	NILAM KUMAR PATTANAIAK VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
295	D-WP(C)/50226/2025	BANAJA NALINI SWAIN	BIBHUDANANDA MUDULI	//

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	WP(C)/35924/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/50428/2025 WP(C)/35925/2025	GOBARDHAN HANS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
297	D-WP(C)/52048/2025 WP(C)/35926/2025	GAJATI KESHARI DAS VS STATE OF ODISHA	GAJATI KESHARI KHUNTIA VS	// 0 //
298	D-WP(C)/51528/2025 WP(C)/35927/2025	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
299	D-WP(C)/50526/2025 WP(C)/35928/2025	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
300	D-WP(C)/50094/2025 WP(C)/35929/2025	RAJA NAIK VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
301	D-WP(C)/50618/2025 WP(C)/35930/2025	PRAHALAD SETHY VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
302	D-WP(C)/51629/2025 WP(C)/35931/2025	BIDYADHAR BASANTARA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
303	D-WP(C)/51530/2025 WP(C)/35932/2025	BHAGIRATHI MUNDA VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
304	D-WP(C)/50099/2025 WP(C)/35933/2025	KARTIK PRADHAN VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
305	D-WP(C)/51631/2025 WP(C)/35934/2025	LAXMI CHANDA VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
306	D-WP(C)/51367/2025 WP(C)/35935/2025	DIGHBIJOY DAS VS	SURYAKANTA DASMOHAPATRA VS	// 0

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307	D-WP(C)/50409/2025 WP(C)/35936/2025	STATE OF ODISHA MOUSUMI BEHERA VS	SHASHI BHUSAN JENA VS	// // 0
308	D-WP(C)/50538/2025 WP(C)/35937/2025	STATE OF ORISSA GYANENDRA KUMAR ROUTRAY VS	MANOJ KUMAR PANDA VS	// // 0
309	D-WP(C)/51721/2025 WP(C)/35938/2025	MANAS PRADHAN RAMA CHANDRA SAHU VS	ASIT KUMAR NAYAK VS	// // 0
310	D-WP(C)/51804/2025 WP(C)/35939/2025	STATE OF ODISHA RAMESHA CHANDRA SAHOO VS	SANJIB MOHANTY VS	// // 0
311	D-WP(C)/50432/2025 WP(C)/35940/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR KAILASH CHANDRA BISWAL VS	ABHAYA KUMAR BEHERA VS	// // 0
312	D-WP(C)/50577/2025 WP(C)/35941/2025	STATE OF ODISHA SAMBHUNATH MOHANTA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
313	D-WP(C)/51908/2025 WP(C)/35942/2025	STATE OF ODISHA FANINDRA KUMAR MOHAKUD VS	PRAKASH RANJAN BARIK VS	// // 0
314	D-WP(C)/41016/2025 WP(C)/35943/2025	TAHASILDAR, BAHALDA, MAYURBHANJ BABA HARINATH MAHILA SANGATHAN, A SELF HELP GROUP UNDER MISSION SHABDI PURI VS	SHABDI PURI YOTI BISWAL VS	// // 0
315	D-WP(C)/51007/2025 WP(C)/35944/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS	RAMACHANDRA PANIGRAHY VS	// // 0
316	D-WP(C)/51630/2025 WP(C)/35945/2025	DISTRICT MAGISTRATE AND COLLECTOR, PURI TAPAN KUMAR SAMAL VS	KAMALAKANTA NAYAK VS	// // 0
317	D-WP(C)/52033/2025 WP(C)/35946/2025	STATE OF ODISHA MANASWINI MAHARANA VS	PRATIK DASH VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/51795/2025 WP(C)/35947/2025	SUSHANTA ADABARA VS THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
319	D-WP(C)/51350/2025 WP(C)/35948/2025	LAXMIDHAR MISHRA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
320	D-WP(C)/51717/2025 WP(C)/35949/2025	CHAITU RANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
321	D-WP(C)/52114/2025 WP(C)/35950/2025	RITANJALI ROUT VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
322	D-WP(C)/51789/2025 WP(C)/35951/2025	MANASA RANJAN PRADHAN VS STATE OF ODISHA	AKHAND VS	// 0 //
323	D-WP(C)/50844/2025 WP(C)/35952/2025	Dr. SUJATA PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
324	D-WP(C)/50751/2025 WP(C)/35953/2025	MANOJ KUMAR SAMAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
325	D-WP(C)/51425/2025 WP(C)/35954/2025	BIBHUTI BHUSAN JENA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
326	D-WP(C)/51183/2025 WP(C)/35955/2025	DR.UPENDRA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
327	D-WP(C)/52113/2025 WP(C)/35956/2025	JAGABANDHU BAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
328	D-WP(C)/50013/2025 WP(C)/35957/2025	LAMBODAR SETHI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
329	D-WP(C)/51786/2025	CHHABI NAYAK	SANJIB MOHANTY	//

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	WP(C)/35958/2025	VS	VS	0
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//
330	D-WP(C)/52031/2025	MAHANADI COALFIELDS LTD., ANGUL	HARIPAD MOHANTY	//
	WP(C)/35959/2025	VS	VS	0
		M/S SUNDARAM FINANCE LTD., CHENNAI		//
331	D-WP(C)/52100/2025	DR.BIRANCHI NARAYAN TOSH	DURGESH NARAYAN RATH	//
	WP(C)/35960/2025	VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/50925/2025	MANMOHAN PANDA	SANJAY KUMAR PATTANAIAK	//
	WP(C)/35961/2025	VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/51182/2025	SMITARANIU MOHANTY	SRINIBAS KHANDAI	//
	WP(C)/35962/2025	VS	VS	0
		THE STATE OF ODISHA		//
334	D-WP(C)/46245/2025	RAMESH CHANDRA SWAIN	BAMADEV BARAL	//
	WP(C)/35963/2025	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/51192/2025	RANJUBALA MOHAPATRA	SRINIBAS KHANDAI	//
	WP(C)/35964/2025	VS	VS	0
		THE STATE OF ODISHA		//
336	D-WP(C)/52101/2025	SUCHITRA DAS	DHIRENDRA KUMAR DAS	//
	WP(C)/35965/2025	VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/52115/2025	NARAYAN GURU	BISWAJIT MOHAPATRA	//
	WP(C)/35966/2025	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/51184/2025	MALATI BEHERA	PARTHA SARATHI DAS	//
	WP(C)/35967/2025	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/52013/2025	SWARAJYA KUMAR PANIGRAHY	BASUDEV PUJARI	//
	WP(C)/35968/2025	VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/51237/2025	SUBHRANSU SEKHAR MOHANTY	AMITAV DAS	//
	WP(C)/35969/2025	VS	VS	0

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341	D-WP(C)/51446/2025 WP(C)/35970/2025	STATE OF ODISHA SATYABAN BISWAL VS	DR. JITENDRA KUMAR LENKA VS	// // ()
342	D-WP(C)/51493/2025 WP(C)/35971/2025	STATE OF ODISHA RANJAN KUMAR NANDI VS	PRAYAS MOHANTY VS	// // ()
343	D-WP(C)/50528/2025 WP(C)/35972/2025	STATE OF ODISHA HULENDRA JENA VS	AKSHAYA KUMAR PANDEY VS	// // ()
344	D-WP(C)/51188/2025 WP(C)/35973/2025	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS	SAMEER KUMAR DAS VS	// // ()
345	D-WP(C)/52106/2025 WP(C)/35974/2025	STATE OF ODISHA MAMATA JENA VS	KABIRAJ PRADHAN VS	// // ()
346	D-WP(C)/52102/2025 WP(C)/35975/2025	STATE OF ODISHA DR.JYOTSNARANI PATTNAIK VS	DURGESH NARAYAN RATH VS	// // ()
347	D-WP(C)/52091/2025 WP(C)/35976/2025	STATE OF ODISHA SURYAMANI BEHURA VS	SITANSU MOHAN SINGH VS	// // ()
348	D-WP(C)/50480/2025 WP(C)/35977/2025	STATE OF ODISHA SUNITA NAIK VS	KRISHNA CHANDRA SAHU VS	// // ()
349	D-WP(C)/51622/2025 WP(C)/35978/2025	STATE OF ODISHA RANJULATA PATRA VS	SRIKANTA KU. NATH VS	// // ()
350	D-WP(C)/52171/2025 WP(C)/35979/2025	STATE OF ODISHA RANJIT RANJAN NAIK VS	TRILOCHAN NANDA VS	// // ()
351	D-WP(C)/51805/2025 WP(C)/35980/2025	STATE OF ODISHA RANJU GOUDA VS	SANJIB MOHANTY VS	// // ()
		THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BHUBANESWAR		//

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352	D-WP(C)/51518/2025 WP(C)/35981/2025	RAMAKANTA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
353	D-WP(C)/51363/2025 WP(C)/35982/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
354	D-WP(C)/51497/2025 WP(C)/35983/2025	SNEHALATA ROUT VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
355	D-WP(C)/51476/2025 WP(C)/35984/2025	RATNAKAR DAS VS STATE OF ODISHA	GOURI MOHAN RATH VS	// 0 //
356	D-WP(C)/51362/2025 WP(C)/35985/2025	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	// 0 //
357	D-WP(C)/51522/2025 WP(C)/35986/2025	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
358	D-WP(C)/52022/2025 WP(C)/35987/2025	SARAT KUMAR JENA VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
359	D-WP(C)/52019/2025 WP(C)/35988/2025	GITANJALI PANDA VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS	// 0 //
360	D-WP(C)/51846/2025 WP(C)/35989/2025	JAYANTA KUMAR BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
361	D-WP(C)/52021/2025 WP(C)/35990/2025	M/S VYASDEV ENTERPRISES, SUNDARGARH VS STATE BANK OF INDIA, SAMBALPUR	SOUMYA DEV RAY VS	// 0 //
362	D-WP(C)/51683/2025 WP(C)/35991/2025	RAMJANAK MOURYA VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
363	D-WP(C)/51516/2025	BIJAY KUMAR SENDHA	KUNAL KUMAR SWAIN	//

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	WP(C)/35992/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/52092/2025 WP(C)/35993/2025	DIPTI RANJAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
365	D-WP(C)/49735/2025 WP(C)/35994/2025	KULAMANI DALBEHERA VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //
366	D-WP(C)/52313/2025 WP(C)/35995/2025	ASHOK KUMAR PANIGRAHI VS CANARA BANK, CUTTACK	PRASANNA KUMAR PARHI VS	// 0 //
367	D-WP(C)/51106/2025 WP(C)/35996/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
368	D-WP(C)/52093/2025 WP(C)/35997/2025	DIPTI RANJAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
369	D-WP(C)/51754/2025 WP(C)/35998/2025	SHYAM SUNDAR PUTEL VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
370	D-WP(C)/51986/2025 WP(C)/35999/2025	TRIPURARY PRADHAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
371	D-WP(C)/50548/2025 WP(C)/36000/2025	KAMALA RANJAN TRIPATHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
372	D-WP(C)/51933/2025 WP(C)/36001/2025	LALBAHADUR BAGARTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
373	D-WP(C)/52178/2025 WP(C)/36002/2025	M/S MEDIAID MARKETING SERVICES VS UNION OF INDIA	DHANANJAYA MUND VS	// 0 //
374	D-WP(C)/50892/2025 WP(C)/36003/2025	SUMATI JENA VS	ARUN KUMAR MISHRA VS	// 0

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375	D-WP(C)/51430/2025 WP(C)/36004/2025	COLLECTOR, JAJPUR PATIKA RENUKA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// // ()
376	D-WP(C)/51469/2025 WP(C)/36005/2025	DHRUTI RANJAN MOHANTY VS STATE OF ODISHA	SARADA DASH VS	// // ()
377	D-WP(C)/49738/2025 WP(C)/36006/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	ARUNA NAYAK VS	// // ()
378	D-WP(C)/52123/2025 WP(C)/36007/2025	ARAVINDA BEHERA VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// // ()
379	D-WP(C)/52136/2025 WP(C)/36008/2025	SHAHI EXPORT PVT.LTD, NEW DELHI VS THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	ABHISEK AGARWAL VS	// // ()
380	D-WP(C)/50635/2025 WP(C)/36009/2025	CH.LOKESWARI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// // ()
381	D-WP(C)/52125/2025 WP(C)/36010/2025	MANASEE MAHARANA VS STATE OF ODISHA	ADITYA NARAYAN DAS VS	// // ()
382	D-WP(C)/52227/2025 WP(C)/36011/2025	ASHISH DASH VS M/S.BAJAJ FINANCE LTD., BBSR	SIVA SANKAR CHAINI VS	// // ()
383	D-WP(C)/52009/2025 WP(C)/36012/2025	GOURIRANI SAMANTARAY VS INSPECTOR GENERAL OF REGIDTRATION ODISHA, CUTTACK	MANAS RANJAN PADHI VS	// // ()
384	D-WP(C)/52141/2025 WP(C)/36013/2025	PURNA CHANDRA MATI VS MANAGING DIRECTOR, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD., KHORDHA	SIBAPRASAD PATI VS	// // ()
385	D-WP(C)/51670/2025 WP(C)/36014/2025	DEBA PRASAD SAMAL VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// // ()

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386	D-WP(C)/50250/2025 WP(C)/36015/2025	AMULYA KUMAR SAHU VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //
387	D-WP(C)/52145/2025 WP(C)/36016/2025	SATYANANDA PAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
388	D-WP(C)/52301/2025 WP(C)/36017/2025	PRAKASHA KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
389	D-WP(C)/52195/2025 WP(C)/36018/2025	DR.SANTANU SENGUPTA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
390	D-WP(C)/51771/2025 WP(C)/36019/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI VS COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK	NALINI KANTA DASH VS	// 0 //
391	D-WP(C)/52165/2025 WP(C)/36020/2025	PRAVEEN KUMAR VS UNION OF INDIA	SURYASNATA MOHAPATRA VS	// 0 //
392	D-WP(C)/49328/2025 WP(C)/36021/2025	ARNAPURNA PANIGRAHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
393	D-WP(C)/51766/2025 WP(C)/36022/2025	M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD., CHENNAI VS COMMISSIONER OF TRANSPORT, ODISHA, CUTTACK	NALINI KANTA DASH VS	// 0 //
394	D-WP(C)/52304/2025 WP(C)/36023/2025	DEBASIS MUND VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
395	D-WP(C)/51980/2025 WP(C)/36024/2025	SHISHIR KUMAR JAENA VS ASST. COMNR OF STATE TAX, CT AND GST, BBSR-IV CIRCLE,BHUBANESWAR	ITISHREE TRIPATHY VS	// 0 //
396	D-WP(C)/51779/2025 WP(C)/36025/2025	PABITRA BAG VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
397	D-WP(C)/52310/2025	SUSMITA RATH	GYANA RANJAN SETHI	//

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	WP(C)/36026/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/38130/2025 ABLAPL/14454/2025	HIRADHAR MAHAKUL VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	KEONJHAR SADAR /178 /2025 () //
399	D-ABLAPL/38289/2025 ABLAPL/14455/2025	BALARAM MALLICK VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	PATTAMUNDAI MODEL /376 /2025 () //
400	D-ABLAPL/38401/2025 ABLAPL/14456/2025	KALIM KHAN @ JAGU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MANIABANDHA /114 /2025 () //
401	D-ABLAPL/38440/2025 ABLAPL/14457/2025	PULI SHANKAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR /794 /2025 () //
402	D-ABLAPL/38461/2025 ABLAPL/14458/2025	PURNA ROUT @ PURNA CHANDRA ROUT VS STATE OF ODISHA	SURESH KUMAR JENA VS	BARGAON /333 /2025 () //
403	D-ABLAPL/37324/2025 ABLAPL/14459/2025	BIJAY JENA @ BIJAY KUMAR JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /545 /2023 () //
404	D-ABLAPL/38464/2025 ABLAPL/14460/2025	BABU @ SINIBAS DAS @ SRINIBAS DAS VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	JAGATPUR /729 /2025 () //
405	D-ABLAPL/37494/2025 ABLAPL/14461/2025	NITYANANDA JANA @ NITYANDA JANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /268 /2025 () //
406	D-ABLAPL/38492/2025 ABLAPL/14462/2025	SANATAN NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PATTAPUR (DIGAPAHANDI) /514 /2025 () //
407	D-ABLAPL/37735/2025 ABLAPL/14463/2025	SANDEEP @ SANDEEP MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	SALIPUR /273 /2025 () //
408	D-ABLAPL/38493/2025 ABLAPL/14464/2025	TRILOCHAN NAYAK VS	BISWARANJAN DALAI VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh)

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409	D-ABLAPL/38446/2025 ABLAPL/14465/2025	STATE OF ODISHA KEDAR CHANDRA SWAIN VS	HARMOHAN DHAL VS	2(A)CC/0000011/2021 RAJKANIKA /599 /2025 ()
410	D-ABLAPL/38494/2025 ABLAPL/14466/2025	STATE OF ODISHA BIKRAM KISHOR DALAI VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /907 /2025 ()
411	D-ABLAPL/38360/2025 ABLAPL/14467/2025	STATE OF ODISHA PRABHU PRASAD SETHI VS	LAXMINARAYAN RAYATSINGH VS	// CYBER CRIME AND ECO. OFFENCE, CU ()
412	D-ABLAPL/38402/2025 ABLAPL/14468/2025	STATE OF ODISHA BAPI DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /252 /2015 ()
413	D-ABLAPL/38505/2025 ABLAPL/14469/2025	STATE OF ODISHA PADMA MAHANKUDA VS	SOUBHAGYA KUMAR DASH VS	// NIMAKHANDI /350 /2025 ()
414	D-ABLAPL/38448/2025 ABLAPL/14470/2025	STATE OF ODISHA SK. WASIM @ S.K. WASIM VS	SANDEEP RAJ PANDA VS	// DAITARI /107 /2025 ()
415	D-ABLAPL/38453/2025 ABLAPL/14471/2025	STATE OF ODISHA AJAY KUMAR DAS VS	SANJAY KUMAR PATTANAİK VS	// CHOUDWAR /662 /2025 ()
416	D-ABLAPL/38499/2025 ABLAPL/14472/2025	STATE OF ODISHA MAMATA DAS VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /415 /2025 ()
417	D-ABLAPL/38552/2025 ABLAPL/14473/2025	STATE OF ODISHA SUDHIR HARIJAN VS	ANIRUDHA DAS VS	// TENTULIKHUNTI /138 /2025 ()
418	D-ABLAPL/38556/2025 ABLAPL/14474/2025	STATE OF ODISHA NARAYAN PRASAD ADHIKARI VS	BISWAJIT MOHANTY VS	// JAJPUR TOWN /171 /2023 ()
419	D-ABLAPL/38512/2025 ABLAPL/14475/2025	STATE OF ODISHA PRAMOD KUMAR SAHU VS	JYOTI PATNAİK VS	// LALBAG /93 /2024 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/38537/2025 ABLAPL/14476/2025	DIPAK KUMAR SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	SAHID NAGAR P.S. /582 /2025 () //
421	D-ABLAPL/38517/2025 ABLAPL/14477/2025	AJIT @ AJIT KUMAR SINHA @ CHOTU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /337 /2025 () //
422	D-ABLAPL/38538/2025 ABLAPL/14478/2025	RANJAN PRADHAN VS STATE OF ODISHA	ABHISEK MOHANTY VS	Bamapada (Industrial Area) /58 /2025 () //
423	D-ABLAPL/38520/2025 ABLAPL/14479/2025	SANDIP MOHANTY @ SANDIP KUMAR MOHANTY VS STATE OF ODISHA	SUDHASHREE PASAYAT VS	SAHID NAGAR P.S. /48 /2025 () //
424	D-ABLAPL/38312/2025 ABLAPL/14480/2025	MIR DILDAR ALI VS STATE OF ODISHA	SAMVIT MOHANTY VS	KRUSHANANDAPUR /163 /2025 () //
425	D-ABLAPL/38275/2025 ABLAPL/14481/2025	BASANTA KUMAR MALIK VS STATE OF ODISHA	LALATENDU SAMANTRAY VS	MARINE CHUDAMANI /17 /2024 () //
426	D-ABLAPL/38523/2025 ABLAPL/14482/2025	BISWARANJAN MOHANTY VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MAHILA PS SAMBALPUR /89 /2025 () //
427	D-ABLAPL/38274/2025 ABLAPL/14483/2025	BRUNDABAN BEHERA VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /545 /2025 () //
428	D-ABLAPL/38524/2025 ABLAPL/14484/2025	LABANYA BIDIKA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /86 /2025 () //
429	D-ABLAPL/38528/2025 ABLAPL/14485/2025	AJAY KUMAR MAITI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /285 /2025 () //
430	D-ABLAPL/38332/2025 ABLAPL/14486/2025	GULZAR MOHAMMAD VS STATE OF ODISHA	SUSAMPAD HOTA VS	MANGALA BAG /435 /2025 () //
431	D-ABLAPL/36934/2025	SASIKANTA JENA	SUNIL KUMAR PANDA	KUAKHIA /480 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14487/2025	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/38539/2025 ABLAPL/14488/2025	SRIMANTA PANDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KOTPAD /201 /2025 () //
433	D-ABLAPL/38604/2025 ABLAPL/14489/2025	PINTU PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	RAMPUR (SONEPUR) /79 /2025 () //
434	D-ABLAPL/38605/2025 ABLAPL/14490/2025	KIRAN MUSHAPARIA @ KIRAN GOLERI VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	MACHHKUND /38 /2024 () //
435	D-ABLAPL/38410/2025 ABLAPL/14491/2025	DEEPAK KUMAR SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /711 /2025 () //
436	D-ABLAPL/38515/2025 ABLAPL/14492/2025	BANITA BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BODEN /257 /2025 () //
437	D-ABLAPL/38610/2025 ABLAPL/14493/2025	AJIT MALIK @ AJIT KUMAR MALIKA VS STATE OF ODISHA	BIKASH KARNA VS	GONDIA /405 /2025 () //
438	D-ABLAPL/38617/2025 ABLAPL/14494/2025	DIPU NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	ANGUL TOWN /695 /2019 () //
439	D-ABLAPL/38500/2025 ABLAPL/14495/2025	BABU @ SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARINE PS AT JAMBO /239 /2025 () //
440	D-ABLAPL/38576/2025 ABLAPL/14496/2025	SURENDRA BEHERA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /369 /2025 () //
441	D-ABLAPL/38601/2025 ABLAPL/14497/2025	SUSHANTA KUMAR DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /345 /2025 () //
442	D-ABLAPL/38471/2025 ABLAPL/14498/2025	RANJIT KUMAR JENA @ BIJU JENA VS	SURYAKANTA DWIBEDI VS	SINGLA /281 /2025 ()

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STATE OF ODISHA

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